

(1)	(2)	(3)
96. „ The Instyle Club, New Delhi.		Unauthorised transfer of PPE.
97. „ Sanorita, New Delhi.		Wrong declaration to the Bank relating to loss of Bank Certificate.
98. „ Gokaldas Fashions, Bangalore.		Falsification of Shipping Documents.
99. „ Atlas Exporters, Bombay.		Tampering with Shipping Documents.
100. „ P & A Co., Calcutta.		Export of unauthorised quantity to Italy for which no export Certificate issued by AEPC.
101. „ Raunaq Intl., New Delhi.		Unauthorised export under Cat. 3 to Canada during 1981 by way of forging export Certificate.
102. „ Monu Intl., Delhi.		Submitted forged/bogus proof of shipment.

SOURCE : Apparel export Promotion Council 85,XII,18.

Cheap Wool Blankets to Poor People :

4999. SHRI R. M. BHOYE : Will the Minister of TEXTILES be pleased to state :

(a) whether cheap blankets made wool or jute have been made available to poor people by Government during the current winter season ;

(b) if so, the prices thereof ; and

(c) the efforts being made by Government to make these cheap blankets available in super bazars and Khadi Gramodyog etc. ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) (a) In order to make available cheap woollen blankets to poor people, shoddy blankets and balankets made from indigenous wool have been fully exempted from the payment of excise duty. Jute blankets have so far not come in commercial use.

(b) There is no statutory control on the prices of woollen textiles.

(c) Woollen blankets manufactured by Khadi and Village Industries Sector are sold through sales outlets of Khadi and Village Industries Commission mainly by Khadi Gramodyog Bhavans and Gandhi Ashrams

etc. A rebate of 10% has been allowed for a period of 90 days for the year 1985-86. Cheap woollen blankets are also sold by Super Bazar.

Cases of Heroin Racket Detected in Bombay and Delhi.

5000. SHRI R. M. BHOYE : Will the Minister of FINANCE be pleased to state :

(a) the number of the cases of heroin racket detected in Bombay and Delhi during the last two years ;

(b) the details of the persons arrested for being involved in these rackets ;

(c) the details of the gangs found carrying on illegal trade in collusion with foreigners ; and

(d) the action taken by Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) (a) and (b) The number of cases of heroin racket detected in Bombay and Delhi during the last two years and persons arrested therefor are as under :—

City	1984		1985* (upto 30.11.1985)			
	No of cases	No. of persons arrested	No. of cases	No. of persons arrested		
				Indian	Foreigner	
Bombay	15	3	15	27	29	9
Delhi	36	20	16	32	38	2

(NOTE : *Figures for 1985 provisional)

(c) and (d) The information regarding details of gangs found carrying on illegal trade in collusion with foreigners is not readily available. The time and labour involved in collecting the same will not be commensurate with the results. All the traffickers arrested in cases of smuggling of heroin were proceeded against and prosecuted under the relevant laws.

[English]

Closing of Illegal Mining Operation in Haryana

5001. SHRI DHARAM PAL SINGH MALIK :

SHRI SUBHASH YADAV :

Will the Minister of STEEL AND MINES be pleased to state :

(a) whether a number of mines are being illegally operated in Haryana ;

(b) if so, the names of the places where such mines are in operation ; and

(c) the action Government propose to take to close down these illegal mines ?

THE MINISTER OF STATE IN THE DEPARTMENT OF MINES (SMT. RAMDULARI SINHA) (a) to (c) Information is being collected and shall be laid on the Table of the House.

Increase in Productivity of TISCO

5002. DR. G. VIJAYA RAMA RAO : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether it is a fact that Tata Iron and Steel Company has succeeded in increasing productivity by about 30 per cent through its research and development programme as reported in the 'Telegraph' Calcutta of 19 November, 1985 ; and

(b) if so, whether Government consider purchase of this technology for their steel plants ?

THE MINISTER OF STEEL AND MINES (SHRI K. C. PANT) (a) and (b) TISCO have reported that they are striving for a 15% increase in productivity at their blast furnaces with the help of various measures to improve raw material supplies such as sizing and screening of iron ore, jigging of ore fines, better washing of coking coal and increase in proportion of sinter. They also propose to introduce stamp charging of coal.

The measures being taken by TISCO are in the nature of better operational practices. SAIL is also taking similar measures to improve its productivity and does not feel the need of purchase of technology from TISCO.

Smuggling Activities in the Border Districts of Kutch in Gujarat.

5003. PROF. MADHU DANDAVATE : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that smuggler spyneux has been detected in the border districts of Kutch in Gujarat ;

(b) whether this nexus has resulted in growing anti-social and anti-national activities in these border districts ; and

(c) what steps have been taken to prevent the activities of smugglers in collusion with spies in these border districts ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) (a) and (b) Reports received by the Government indicate that Kutch region in Gujarat State